

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1615
TO BE ANSWERED ON FRIDAY, THE 11th FEBRUARY, 2022**

National Law Universities

1615. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government has proposed a future vision for National Law Universities (NLUs) in terms of becoming multi universities enabling them to collaborate in a significant way to benefit each other by sharing human resources and expertise with the exception of a few NLUs, if so, the details thereof;

(b) the details of introspection done so far in this regard; and

(c) the food corrective measures taken to resolve the challenges faced by NLUs as they have the potential to transform the legal landscape and to improve legal education in India?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a)and(b) No such proposal is under consideration of the Government of India.

(c) As, the National Law Universities (NLUs) have been set up/established by the Acts of the respective State Governments, it is forthem to take corrective measures for resolving the challenges faced by NLUs.